

(4)

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C.A.T. Bench, JAIPUR

Date of Order	Orders
21.1.99	SR. P.V. Tati, counsel for the applicant. Counsel for the applicant prays for time to file his Vakalatnama, which may be filed on or before the date fixed. Draft notices be issued again to the respondents regarding admission, returnable on 15.2.99. May be listed for admission on 15.2.99. <i>Gopal Krishna</i> (GOPAL KRISHNA) Vice Chairman (J)
15.2.99	SR. P.V. Tati, counsel for the applicant. SR. K.V. Sharma, counsel for the respd. Counsel for the applicant prays for permission to withdraw this OA with liberty to file a fresh OA. Permission, as prayed for, is granted. The OA is, therefore, dismissed as withdrawn. No order as to costs. <i>Gopal Krishna</i> (GOPAL KRISHNA) Vice Chairman (J)

Approved Draft notices
dtd-16.2.99
Vice-4065 to
Dated-4067
21/1/99

Rev. Desh. Singh
dtd-16.2.99
21.1.99

No intimation
regarding Draft
notices.
2-2-99

Vakalatnama
not filed
2-2-99

Recd. Copy
dtd-17.2.99
17/2

Received
Cahis
J. K. Sharma
23/2